

No.GOB(I) 1/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 31ST JULY, 2021.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. Deshpande Govindraj Shankar	I Addl. District and Sessions Judge, Tumakuru.	Prl. District and Sessions Judge, Bagalkot. (Vice Smt. Kalpana M. Kulkarni – due to retirement w.e.f. 31.07.2021)
2	Sri. Chandrashekhar Margoor	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S.Building, Bengaluru. (Vacant Post)

BY ORDER OF THE HIGH COURT,
Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

- 1 The Prl. District and Session Judge, Bagalkot/Tumakuru.
- 2 The Officer at Sl.No.1 of the notification with a direction to get himself relieved from the present charge of his post and then proceed to take charge of his new post immediately.
- 3 The Officer at Sl.No.2 of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment order from the Government and then proceed to take charge of his new post immediately.
- 4 The Courts concerned.
- 5 The Accountant General in Karnataka, Bengaluru.
- 6 The A.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 7 The P.S. to Hon'ble Administrative Judge for Bagalkot/Tumakuru/ OOD Posts.
- 8 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 9 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 10 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 11 The Director, Karnataka Judicial Academy, Bengaluru.
- 12 The Registrar, Karnataka Lokayuktha, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
- 21 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 22 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 23 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 24 Spare copies.

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